

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 107(ND)/14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.11.2017**

**NAME OF THE COMPANY: Mr. Navin Aggarwal V/s. M/s. SRG Polypet
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Pankaj Bhagat, Advocate

For the Respondent (s): Mr. Mansumyer Sigh, Advocate for R-3
Mr. Rohan Yadav, for R-4

ORDER

Ld. Counsel for the applicant prays for a disposal of his application.
Written submissions with reference to the page numbers to be filed by both
the parties.

To come up for final hearing on 20th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)